

COURT NO. 3
THE HONOURABLE SRI JUSTICE CHEEKATI MANAVENDRANATH ROY
THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA

To be Heard on Tuesday The 5th day of May 2026 - (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION (SERVICE - CAT AND SAT)</u>					
1	WP/11192/2026 IA 1/2026 Direction Petition	MUDAPAKA RAMU Vs THE STATE OF AP	REGULAGADDA VENKATESH	GP FOR SERVICES I TOL	VISAKHAPATNAM
<u>FOR WITHDRAWAL</u>					
2	WP/4380/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 1/2026 Leave Petition	KUNAPAREDDY AJITH SRINIVAS Vs THE PRINCIPAL SECRETARY	AMALAPURAPU SWATHI BHAVANI	GP FOR HOME RIZWAN ALI SHAIK CHINTAGUNTA SRINIVASLU	SPS NELLORE
<u>FOR ADMISSION (HABEAS CORPUS)</u>					
3	WP/12981/2026 IA 1/2026 Direction Petition	SESHADRI SRI NIKHITHA Vs THE STATE OF ANDHRA PRADESH	Dr SAYYED BABU SHAIK	THE ADVOCATE GENERAL	GUNTUR
<u>ADMISSION (HABEAS CORPUS)</u>					
4	WP/12125/2026	CHIKATLA SANJITH Vs THE STATE OF ANDHRA PRADESH	G SRI HARSHA	THE ADVOCATE GENERAL [DIRECTION TO PRODUCE]	WEST GODAVARI
<u>FOR ADMISSION (HABEAS CORPUS - PD)</u>					
5	WP/2007/2026 IA 1/2026 Suspension Petition	POTNURI DEVI Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR GENERAL ADMINISTRATION GP FOR HOME GP FOR REVENUE	ANANTAPUR
<u>ADMISSION (HABEAS CORPUS - PD)</u>					
6	WP/8975/2026	P LAKSHMI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	THE ADVOCATE GENERAL Counter Affidavit Not Yet Filed	VISAKHAPATNAM
7	WP/9083/2026 IA 1/2026 Suspension Petition	KOTLAM PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	THE ADVOCATE GENERAL Counter Affidavit Not Yet Filed	VIZIANAGARAM
8	WP/9094/2026	VALLURI DURGARAO Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	THE ADVOCATE GENERAL Counter Affidavit Not Yet Filed	EAST GODAVARI
9	WP/9169/2026 IA 1/2026 Suspension Petition IA 2/2026 Amendment Petition	GOTTAPU SUJATHA Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	PUBLIC PROSECUTOR R1 to 5 - Notice Sent through RPAD on 04/05/2026 from Spl. Cell Amendment Petition filed placed in Bundle	KRISHNA
<u>FOR HEARING (HABEAS CORPUS - PD)</u>					
10	WP/29381/2025	KAVETI MAHDHAVI Vs THE STATE OF AP	THATHIREDDY ASHOK SRIVASTAVA	THE ADVOCATE GENERAL CS	KURNOOL
<u>FOR ADMISSION - LEGAL SERVICE AUTHORITY</u>					

11	WP/12740/2026	MALLADI NAGAMANI Vs THE LOK ADALAT BENCH AT RAJAMAHENDRAVARAM	S SYAMSUNDER RAO	EAST GODAVARI
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INTERLOCUTORY

12	WP/36858/2025 IA 1/2025 Stay Petition IA 1/2026 Direction Petition IA 2/2026 Stay Petition	KANAKADURGA FINANCE LTD. Vs THE PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES	O UDAYA KUMAR	S. LAKSHMINARAYANA REDDY (SC FOR APSLSA) B SURYANARAYANA Legal Service Authority	KURNOOL
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FOR ADMISSION (SERVICE - CAT AND SAT)

13	WP/12966/2026 IA 1/2026 Stay Petition	UNION OF INDIA Vs N V SIVA PRASAD	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)	KRISHNA
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ADMISSION (SERVICE - CAT AND SAT)

14	WP/15119/2023 IA 1/2023 Suspension Petition IA 1/2025 Leave Petition	THE UNION OF INDIA Vs N SATYANARAYANA RAJU	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	THOTA SUNEETHA RAVI KIRAN PONNURU RR 1,4,5,7, app by Thota Suneetha R2 - Served R3,5,6,10 - Notice Returned Unserved R8,9 - Notice Served RR 11 -26 app by RAVI KIRAN PONNURU Reply Affidavit filed vide USR No. 21880/26 was returned in AE Section	KRISHNA
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15	WP/28054/2025 IA 1/2025 Suspension Petition	THE GOVERNMENT OF AP Vs VISHAL GUNNI	THE ADVOCATE GENERAL P BADRINATH	GUNTUR
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INTERLOCUTORY (SERVICE - CAT AND SAT)

16	WP/10773/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	R.ARUNA KUMAR Vs THE DISTRICT BC WELFARE AND EMPOWERMENT OFFICER	EATHAKOTA VENKATA RAO	GP FOR THE DISTRICT BC WELFARE AND EMPOWERMENT OFFICER GP FOR SERVICES II CS	GUNTUR
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MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)

17	WA/408/2026 (WP/7689/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs B. SAROJANAMMA	GP FOR ASSIGNMENT	K N VIJAYA LAXMI Counter Affidavit filed vide USR No. 49183/26 placed in Bundle	SPS NELLORE
18	WA/409/2026 (WP/2557/2023) IA 1/2026 Condone Delay Petition	BIRUKOTA RAMANAMM Vs THE GOVERNMENT OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR REVENUE C SUBODH KILARU NITHIN KRISHNA AKHIL KRISHNAN BANDLA PAVAN Counter Affidavit Not Yet Filed	KURNOOL
19	WA/573/2026 (WP/14573/2020) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs V KATAMA REDDY	GP FOR REVENUE	O MANOHAR REDDY	ANANTAPUR

20	WA/586/2026 (WP/3189/2026) IA 1/2026 Dispense with Petition IA 2/2026 Leave Petition IA 3/2026 Condone Delay Petition IA 4/2026 Suspension Petition	SRI. PERUMALLU AND NARASIMHA SWAMY TEMPLE Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE T JANARDHAN RAO	CHITTOOR
21	WA/587/2026 (WP/35587/2025) IA 1/2026 Dispense with Petition IA 2/2026 Leave Petition IA 3/2026 Condone Delay Petition IA 4/2026 Permission Petition IA 5/2026 Stay Petition	KAVADI PUSHPAVATHI Vs SRIRAM CHENGAI AH	S V MUNI REDDY	RAJA SEKHAR SYKAM Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	SPS NELLORE
22	WA/590/2026 (WP/10226/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	THE STATE OF ANDHRA PRADESH Vs B V SUBBALAKSHMAIAH	GP FOR LAND ACQUISITION	BUGULU SREETEJA	KURNOOL
23	WA/592/2026 (WP/8741/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	DATLA SRIDEVI Vs THE STATE OF ANDHRA PRADESH	PRAKASH BUDDARAPU	GP FOR GENERAL ADMINISTRATION D S SIVADARSHAN GP FOR LAND ACQUISITION JAVVAJI SARATH CHANDRA DEPUTY SOLICITOR GENERAL OF INDIA GP FOR ENERGY	VISAKHAPATNAM
24	WA/595/2026 (WP/9655/2026) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	SRI JILLELLA NANAJI Vs THE STATE OF ANDHRA PRADESH	ANUP KOUSHIK KARAVADI	GP FOR REVENUE GP FOR HOME	EAST GODAVARI

FOR ADMISSION (WA-Revenue, Stamps Registrations Land Acquisition)

25	WA/576/2026 (WP/4823/2026) IA 1/2026 Suspension Petition	KANAGALA LAVANYA KUMARI Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR REVENUE	PRAKASAM
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ADMISSION(WA-Revenue, Stamps Registrations Land Acquisition)

26	WA/483/2026 (WP/10221/2026) IA 1/2026 Suspension Petition	SRI KUDITHI GURAYYA Vs SMT. AKULA GOWRI SUDHA	V V SATISH	JAVVAJI SARATH CHANDRA GP FOR REVENUE	VISAKHAPATNAM
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INTERLOCUTORY

27	IA/1/2026 Set Aside Petition WA/301/2013	THE PRAKASAM DISTRICT PRAJA SANKSHAMA Vs THE STATE OF ANDHRA PRADESH	C RAMACHANDRA RAJU	SHANTHI NEELAM GP FOR REVENUE B D MAHESWARA REDDY Counter Affidavit Not Yet Filed	PRAKASAM
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INTERLOCUTORY(WA-Revenue, Stamps Registrations Land Acquisition)

28	WA/848/2010 (WP/10206/2007) IA 2/2010(WAMP 2546/2010) Vacate Stay Petition IA 1/2025 L R Petition WA/637/2010 WA/849/2010 WA/919/2010	AVANIGADDA SEETHA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA CS	WEST GODAVARI
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29	WA/637/2010 (WP/10145/2007) IA 2/2010(WAMP 2078/2010) Vacate Stay Petition IA 1/2011(WAMP 139/2011) Vacate Stay Petition	OBLISETTY MANGATAYARU Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP P YADAGIRI RAO PULIPATI RADHIKA	WEST GODAVARI
30	WA/849/2010 (WP/10299/2007) IA 2/2010(WAMP 2576/2010) Vacate Stay Petition	GRANDHI LAKSHMI HYMAVATHI Vs THE GOVERNMENT OF ANDHRA PRADESH REP BY ITS PRINCIPAL	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	EAST GODAVARI
31	WA/919/2010 (WP/10497/2007) IA 2/2010(WAMP 2575/2010) Vacate Stay Petition	PAMIDIPATI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	WEST GODAVARI

FINAL HEARING

32	WA/895/2011 (WP/16121/2011) WA/917/2011 WA/919/2011 WA/920/2011	M.KRISHNAPPA @ KRISHNAIAH CHITTOOR DISTRICT Vs THE GOVT OF AP. CHIEF COMMISSIONER & 4 OTHERS	K RAMAMOHAN	GP FOR REVENUE (FINAL HEARING) WA 895/11 R1 to 5 - Served FE	CHITTOOR
33	WA/917/2011 (WP/16484/2011)	SMT. SUMITRA CHITTOOR DIST. Vs THE GOVT.OF A.P.REP.BY CHIEF COMMR.OF L.ADMN.HYD.&4OTRS.	K RAMAMOHAN	GP FOR REVENUE	CHITTOOR
34	WA/919/2011 (WP/16490/2011)	N.P.NAGABHUSHANAMCH ITTOOR DISTRICT Vs THE GOVT OF AP. CHIEF COMMISSIONER & 4 OTHERS	K RAMAMOHAN	GP FOR REVENUE	CHITTOOR
35	WA/920/2011 (WP/16485/2011)	N.P. VENKATACHALAM CHITTOOR DIST. Vs CHIEF COMM. OF LAND ADMN. & 7 ORS.	K RAMAMOHAN	GP FOR REVENUE S V MUNI REDDY	CHITTOOR

SPECIALLY IDENTIFIED CASES

36	WA/618/2009 (WP/9814/2000) IA 2/2009(WAMP 1232/2009) Direction Petition	R.S.V.S.RAMARAJU Vs THE GOVERNMENT OF ANDHRA PRADESH	RAMA MURTY P V S A	GP FOR REVENUE R1 to 5 - GP for Revenue	WEST GODAVARI
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FOR APPEARANCE

37	CC/4780/2023 (WA/864/2021)	R.VIJAYA DANIEL Vs SHRI J.SYAMALA RAO IAS	G ELISHA	K V RAGHU VEER NAGARAJU PULLAGURA RAMA CHANDRA RAO GURRAM R1 and 2 - App by K V Raghuveer R3, 4 - Served, App by G Rama Chandra R5 - Served, App by Nagaraju Pullagura	GUNTUR
38	CC/4782/2023 (WA/873/2021)	B.VANI GRACE Vs SHRI.J.SYAMALA RAO IAS	G ELISHA	K V RAGHU VEER NAGARAJU PULLAGURA RAMA CHANDRA RAO GURRAM R1 and 2 - App by K V Raghuveer R3 and 4 - Served, App by G Rama Chandra Rao R5 - Served, App by Nagaraju pullagura	GUNTUR

FOR ADMISSION

39	LAAS/11/2026 (L.A.O.P/24/1997) IA 1/2026 Condone Delay Petition IA 2/2026 L R Petition IA 3/2026 L R Petition IA 4/2026 L R Petition IA 5/2026 L R Petition IA 6/2026 L R Petition	THOTA SOUNDARYAMMA Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	M DESARADHA RAMI REDDY	SPS NELLORE
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ADMISSION

40	MACMA/190/2021 (MVOP/10/2019) IA 1/2021 Stay Petition IA 1/2026 Permission Petition	THE NEW INDIA ASSURANCE COMPANY LTD Vs K PUTTMMA	T S RAYALU	B S REDDY MAHESWARA RAO KUNCHEAM	YSR KADAPA
41	MACMA/133/2026 (MVOP/203/2018) IA 1/2026-Enhancement Petition	R.HEMANTH KUMAR Vs R. MAHESH	V DISHA CHOWDARY	Fresh Notice Issued to R2 vide C.O. Dated 07/04/26 through Spl Cell section R2 - Notice Sent Not Yet Returned R1 - Unserved Returned (Address Not Know as per postal endorsement) R3 - Served	CHITTOOR